

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CRL.) NO.237 OF 1998

SUBE SINGH

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report for direction)

Date: 27/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner(s)

Mr. S. Muralidhar,Adv. (A.C.)

For Respondent(s)

Mr. Ajay Siwach,Adv.

Mr. Pardeep Dahiya,Adv.

Mr. K.D. Singh,Adv.

Mr. T.V. George,Adv.

Mr. P. Parmeswaran,Adv.

UPON hearing counsel the Court made the following

O R D E R

The petitioner is permitted to file additional affidavits placing on record subsequent facts along with the documents within two weeks.

[ T.I. Rajput ]  
Court Master

[ V.P. Tyagi ]  
Court Master